

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 306 & 307 of 2013**

**Dated: 8<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 306 of 2013**

**M/s Maithon Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary**

**Counsel for the Respondent(s) : Mr. Paresh Bihari Lal  
Ms. Shreya Munoth for R.2**

**Appeal No. 307 of 2013**

**M/s Maithon Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary**

**Counsel for the Respondent(s) : Mr Nayan Agrawal, R.2**

**ORDER**

Post these matters for further hearing on **07.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**Ts/Sh**